20. Shri Pinaki Misra21. Shri Girish Chandra

and 10 Members from the Rajya Sabha;

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of Members of the Joint Committee;

that the Committee shall make a report to this House by the last day of the first week of second part of the Budget Session, 2023;

that in other respects the Rules of Procedure of this House relating to Parliamentary Committee shall apply with such variations and modifications as the Speaker may make; and

that this House recommends to Rajya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House the names of the Members to be appointed by Rajya Sabha to the Joint Committee."

The above motion was adopted by Lok Sabha at its sitting held on Thursday, the 22nd December, 2022."

SPECIAL MENTIONS - contd.

Need for special package to protect coffee growers

SHRI JAGGESH (Karnataka): Sir, in the coffee heartland of Karnataka comprising Kodagu, Chikkamagaluru and Hassan districts, coffee planters have suffered badly due to destruction caused by heavy rain between July and September of last monsoon season. The impact of rain continues with diseases affecting plants and estate infrastructure suffering long-term damages. Unpredictable weather conditions are helping pests to breed and new diseases to emerge. Drastic changes in climate patterns over the last few years have adversely impacted India's coffee production and the quality of crop. Fruit rot, stalk rot, root rot and other damage to crop has been done due to heavy rainfall and landslides. Most growers fear that such climatic patterns could wipe out plantations. The production of crop for the year 2022 is estimated to be some 35 per cent lower and has impact on export. Moreover, the

unsettled market prices and the cost of financing is one of the biggest challenges of the coffee sector with banks insisting growers to provide collateral for financing, high rates of interest and growers unable to repay loans resulting in outstanding of lakhs of short-term and long-term loan accounts. The accounts of many coffee growers have turned to non-performing assets and the growers are now facing banks recovery proceedings.

Under these conditions, I urge the Government to take immediate steps to exclude coffee plantations from recovery proceeding under the provisions of the Act and to restructure outstanding loans and a special package in line with the special coffee term loan. Thank you, Sir.

DR. SANTANU SEN (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI S. PHANGNON KONYAK (Nagaland): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI MAHARAJA SANAJAOBA LEISHEMBA (Manipur): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

Impending delay in the construction of new National Highway from Prayagraj (Uttar Pradesh) to Singrauli (Madhya Pradesh) via Mirzapur

श्री अरूण सिंह (उत्तर प्रदेश): महोदय, प्रयागराज (उत्तर प्रदेश) से मिर्जापुर होते हुए सिंगरौली (मध्य प्रदेश) तक नये राष्ट्रीय राजमार्ग के माध्यम से करीब 100 कि.मी. की दूरी कम हो जायेगी तथा कई जिलों के निवासियों को लाभ भी होगा। इससे औद्योगिकीकरण को भी प्रोत्साहन मिलेगा। महोदय, सड़क परिवहन एवं राजमार्ग मंत्रालय ने 24 मार्च, 2015 को प्रस्ताव मंगाने को कहा था, लेकिन अभी तक 6 सालों में सड़क का काम शुरू नहीं हुआ है।